

II year	Applications received in DGTD	Registrations granted	Applications rejected/ withdrawn
1984	3306	1915	1991
1985	3689	1961	1728
1986	1980	898	1082

Absorption of retrenched employees by FCI, Nalgonda district (Andhra Pradesh)

4439. SHRI B. N. REDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of vacancies of watchmen in Food Corporation of India, Nalgonda district;

(b) whether Government will give preference to retrenched employees of FCI while filling up these vacancies; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) 57.

(b) Other things being equal, the retrenched employees will be given preference by FCI in re-employment as and when recruitment takes place.

(c) Does not arise.

[Translation]

Letter of intent for manufacturing colour photo films

4440. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether a letter of intent had been issued to an undertaking of Uttar Pradesh Government or starting a project for manufacturing color photo films;

(b) if so, the date on which this letter of intent was issued; and

(c) further progress made in setting up the project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). M/s. Pradeshiya Industrial and Investment Corporation of U. P. Limited (PICUP) were issued a letter of intent on 14.3.1986, for the establishment of a new undertaking at Almora in U. P. for the manufacture of Photo sensitized goods.

(c) In August, 1986, PICUP informed that they had released an advertisement in the Press inviting prospective entrepreneurs/ industrial groups to join them for the project and had received several offers.

[English]

Letter of intent for Piston Pin Project in Orissa

4441. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government had received a proposal to set up a Piston Pin Project in Orissa;

(b) whether the above proposal is pending with the Government for clearance since long;

(c) if so, the reasons for delay in granting the letter of intent; and